

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1442
ANSWERED ON:08.03.2007
ISSUANCE OF PERMANENT PASSES
Ananth Kumar Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Bureau of Civil Aviation Security is the nodal authority for issuance of permanent passes for entry into the privately managed airports;
- (b) if so, the guidelines for issuance of such passes; and
- (c) the details of the passes issued to various category of non-employees of these Private airports from the date of privatisation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b) Airport Entry Passes(AEPs) are issued for legitimate functions only. As per existing guidelines, applications for issue of passes, received from stake holders, are vetted by PIC(Photo Identity Card) Committees comprising Regional Dy. Commissioner, Bureau of Civil Aviation Security (BCAS), Airport Director and Sr. Commandant, CISF at the four Regional offices of BCAS at Delhi, Mumbai, Kolkata and Chennai. At other airports applications are vetted by the PIC Committee consisting of the Airport Director and the Senior Commandant, CISF Unit. Thereafter these applications are sent to the regional office of BCAS for issue of AEPs. All those issued permanent AEPs are also security vetted by the Special Branch of the State Police/Intelligence Bureau(IB).

(c) The details of passes issued to various stake holder involved in the functioning of the airport such as Customs, Immigration, Airport Security Units, Airlines staff, Ground Handling Agencies, Post Office, CNS (communication, navigation & surveillance), ATS (Air Traffic Services), IB, DGCA(Directorate General of Civil Aviation), BCAS, Local Police, Catering Services, concessionaires etc. after privatization of airports are as under:-

Airport Passes

Mumbai 15376
Cochin 2900
Delhi 16424

Total 34700